

ORISSA HIGH COURT

FILING REPORT AS ON :21/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/21456/2025	JINDAL UNITED STEEL LTD. VS AMBER FURNACE ENGINEERING	ANUPAM DASH VS	// ()	
2	D-ARBP/21469/2025	JINDAL STAINLESS LTD. VS AMBER FURNACE ENGINEERING	ANUPAM DASH VS	// ()	
3	D-ARBP/21470/2025	M/S VENKETASWARA AGRO TECH, BARGARH VS SHANDONG HEAVY INDUSTRY INDIA PVT. LTD., PUNE	GOUTAM KUMAR ACHARYA VS	// ()	
4	D-BLAPL/15242/2025	BUDU HANTAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /56 /2021 ()	
5	D-BLAPL/15243/2025	DEBARAJ SUNANI VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	JEYPORE VIGILANCE /19 /2025 ()	
6	D-BLAPL/15244/2025	SAMIR KUMAR LENKA VS STATE OF ODISHA	MAHESWAR JATI VS	JAGATPUR /259 /2025 ()	
7	D-BLAPL/15245/2025	BIJAYA SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KAMAKHYANAGAR /412 /2024 ()	
8	D-BLAPL/15247/2025	DAYANIDHI SAMANTARA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARANGA /197 /2025 ()	
9	D-BLAPL/15248/2025	DULLABHA HANTAL @ TIMURU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /56 /2021 ()	
10	D-BLAPL/15250/2025	SACHIN PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	/ /0 ()	
11	D-BLAPL/15252/2025	ROCKY @ BHESAJ BEHERA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /33 /2025 ()	AOR20220000263C202500030

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12	D-BLAPL/15254/2025	PANKAJ KUMAR BISWAKARMA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BHASMA /95 /2025 () //	AOR20220000263C202500031
13	D-BLAPL/15255/2025	MISHRA BARIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KOIDA /98 /2025 () //	
14	D-BLAPL/15256/2025	DHOBA @ DHRUBA CHARAN BEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /126 /2025 () //	
15	D-BLAPL/15258/2025	BINOD GHESRA VS STATE OF ODISHA	RAJKISHOR MISHRA VS	LOISINGHA(BOLANGIR) /63 /2025 () //	AOR20220004226C202500014
16	D-BLAPL/15260/2025	JUNESH TURUK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	DASMANTAPUR /105 /2023 () //	
17	D-BLAPL/15262/2025	SIBA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MAIDALPUR /19 /2025 () //	
18	D-BLAPL/15263/2025	FRANSIS MANDAL VS STATE OF ODISHA	GOPINATH MISHRA VS	TUMUDIBANDHA /169 /2024 () //	
19	D-BLAPL/15268/2025	ABHIJIT PAL @ MANTU VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /320 /2021 () //	AOR20220000246C202500042
20	D-BLAPL/15271/2025	RIKAB SEKH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KORAPUT GRPS /14 /2025 () //	
21	D-BLAPL/15272/2025	BHAGABAT KARAN VS STATE OF ODISHA	BIKRAM RATH VS	GURUDIJHATIA /76 /2025 () //	
22	D-BLAPL/15273/2025	NIKHIL VANHUDAS JADHAB VS STATE OF ODISHA	SARBESWAR SAHOO VS	CHITRAKONDA /178 /2023 () //	AOD20220004505C202500050
23	D-BLAPL/15276/2025	AKSHYA BEHERA	SARBESWAR SAHOO	ORKEL /119 /2021	AOD20220004505C202500051

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15278/2025	RANJAN DURIA	SARBESWAR SAHOO	SUNABEDA /207 /2023	AOD20220004505C202500052
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/15279/2025	PRATEEK MISHRA	PRIYA RANJAN SINGH	PATKURA /54 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15285/2025	SANJAY SUNA	ARIJEET MISHRA	JEYPORE SADAR /135 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/15288/2025	JITU @ SABYASACHI MALLICK	GAUTAM CHARAN ROUT	NIALI /172 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15289/2025 BLAPL/5276/2025	NILAMANI SAMATARAY	JYOTIRMAYA SAHOO	BOLAGARH P.S. /4 /2005	
		VS	VS	A.D.J.,KHURDA(Khordha)	
		STATE OF ODISHA		ST/0000029/2013	
29	D-BLAPL/15293/2025	MANOJ MUDULI	MAHES DAS	RAIKIA /85 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15296/2025	PRASNA DIGAL @ ADA @ PRASANNA DIGAL	SURYAKANTA DWIBEDI	RAIKIA /89 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15297/2025	ASHOK KANHAR	SUDHANSU SEKHAR DASH	BOUDH /191 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15298/2025	RAJENDRA BISOI	ARIJEET MISHRA	KUNDRA /53 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15299/2025	RAMA @ RAM CHANDRA SAYAN	SARADA PRASAD DASH	JASHIPUR /54 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15300/2025	JAGANNATH PARIDA	SURYAKANTA DWIBEDI	ASKA /621 /2023	
		VS	VS	()	

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35	D-BLAPL/15301/2025	STATE OF ODISHA DEVENDRA NAG @ DURJO @ BANDUKU NAG VS	ARIJEET MISHRA VS	// JEYPORE SADAR /90 /2025 ()	
36	D-BLAPL/15303/2025	STATE OF ODISHA MAKARA DISHARI VS	ARIJEET MISHRA VS	// JEYPORE SADAR /90 /2025 ()	
37	D-BLAPL/15307/2025	STATE OF ODISHA GURUCHARAN PRADHAN VS	BIBHUTI BHUSAN BEHERA VS	// BANARAPAL /170 /2025 ()	
38	D-BLAPL/15309/2025	STATE OF ODISHA RAJA PATRA VS	AMULYA RATNA PANDA VS	// JODA /52 /2022 ()	
39	D-BLAPL/15310/2025	STATE OF ODISHA JOGENDRA SINGH VS	SARADA PRASAD DASH VS	// KHAIRA /83 /2025 ()	
40	D-BLAPL/15312/2025	STATE OF ODISHA MADHUSUDAN ROUT VS	AMULYA RATNA PANDA VS	// / /0 ()	
41	D-BLAPL/15313/2025	STATE OF ODISHA RAJESH DAS VS	AMULYA RATNA PANDA VS	// SIMULIA /197 /2025 ()	
42	D-BLAPL/15314/2025	STATE OF ODISHA VINAY KUMAR RAY VS	PRANAYA KUMAR MAHARAJ VS	// BALUGAON P.S. /118 /2025 ()	
43	D-BLAPL/15316/2025	STATE OF ODISHA DILIO KUMAR GOUD VS	SUBODH KUMAR MOHANTY VS	// KEGAON /26 /2025 ()	
44	D-BLAPL/15319/2025	STATE OF ODISHA FIROJ NAG VS	SUBODH KUMAR MOHANTY VS	// JEYPORE SADAR /91 /2025 ()	
45	D-BLAPL/15326/2025	STATE OF ODISHA SHAHARUK SHAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// TUMUDIBANDHA /55 /2025 () //	

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46	D-BLAPL/15328/2025	CHANDRAKANT DHIR VS STATE OF ODISHA	GOURAV MOHANTY VS	INDUSTRIAL ESTATE PS /121 /2025 () //	
47	D-BLAPL/15337/2025	BIKRAM SAHU VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	MOTANGA /65 /2025 () //	
48	D-BLAPL/15340/2025	BHIMASEN GEJA @ BHIMSEN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /52 /2025 () //	
49	D-BLAPL/15342/2025	SANTOSHI MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALIMI /69 /2025 () //	
50	D-BLAPL/15344/2025	DEBASAN DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /11 /2025 () //	
51	D-BLAPL/15349/2025	SEK RAFID @ SK. RAFID @ SK. SAHIBA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /299 /2025 () //	
52	D-BLAPL/15350/2025	BIRA @ TRAILOKYA JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GURUDIJHATIA /77 /2018 () //	
53	D-BLAPL/15352/2025	BABUL @ SITU NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	TALCHER TOWN /296 /2025 () //	
54	D-BLAPL/15353/2025	MOHAMMED IQBAL KHAN VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	EOW,BHUBANESWAR /4 /2025 () //	
55	D-CMAPL/21410/2025	Biswaajan Barik VS State Of Odisha	Suryakanta Palai VS	// () //	AOR20220004106C202500090
56	D-CMP/21399/2025	SUPRIYA KANSAL VS SARITA AGARWAL	RUDRA NARAYAN PARIJA VS	// () //	
57	D-CMP/21407/2025	SUSHIL KUMAR MISHRA	ROSHAN KUMAR PANDA	//	AOR20220004562C202500002

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		VS	VS	0	
58	D-CMP/21420/2025	SUBARNASUTA SWARNA SUTA MISHRA		//	
		HEMALATA KHAMARI SHARMA	Ashis Kumar Padhi	//	AOR20220004240C202500003
		VS	VS	0	
59	D-CMP/21432/2025	ASHANIDHI NAYAK		//	
		BIDYUT LATA BARDHAN	SUMIT KUMAR MOHANTY	//	
		VS	VS	0	
60	D-CMP/21437/2025	SANJUKTA BARDHAN@RAY		//	
		BINAYAK NATH	UMA CHARAN MISHRA	//	
		VS	VS	0	
61	D-CMP/21454/2025	CHINTAMANI NATH		//	
		MOUSIM AKHTAR	SIDHARTHA MISHRA	//	
		VS	VS	0	
62	D-CMP/21483/2025	MOHAMMAD AFSAR HOSSEN		//	
		RAMESH CHANDRA ROUT	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
63	D-CMP/21485/2025	BAMAN CHARAN ROUT		//	
		LAXMIMANI BHAKTA	MAHESWAR MOHANTY	//	
		VS	VS	0	
64	D-CMP/21486/2025	GOURANGA BHAKTA		//	
		SUSANT KUMAR SAHU	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
65	D-CONTC/21415/2025	DURGA CHARAN SAHU		//	
		NIBEDITA NAYAK	ADV.	//	
		VS	VS	0	
66	D-CONTC/21423/2025	MONOJ PRABHAKAR KUJUR, OAS		//	
		TRYAMBH	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	
67	D-CONTC/21434/2025	SALINI PANDIT,IAS		//	
		KRUTIBAS DASH	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		SIRDHARTHA SANKAR SWAIN, COLLECTOR, PURI		//	
68	D-CONTC/21441/2025	DALIMBA SAHOO	ADV.	//	
		VS	VS	0	

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69	D-CONTC/21444/2025	CHANDRASEKHAR PADHI,ENGINEER-IN-CHIEF KISHOR GARANAYAK VS	ADV. VS	// // ()	
70	D-CONTC/21448/2025	CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF CHATURI DHIR VS	ADV. VS	// // ()	
71	D-CONTC/21450/2025	CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF NARAYAN MOHANTY VS	ADV. VS	// // ()	
72	D-CONTC/21452/2025	CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF RAMESH CHANDRA MISHRA VS	ADV. VS	// // ()	
73	D-CONTC/21471/2025	VIR VIKRAM YADAV,IAS BANSHIDHAR DASH VS	SANTOSH KUMAR SWAIN VS	// // ()	
74	D-CONTC/21474/2025	ARAVIND AGRAWAL,IAS BRAHMAPRAKASH JENA VS	KRUSHNA CHANDRA DASH VS	// // ()	
75	D-CONTC/21476/2025	ANU GARG,ADDL.CHIEF SECRETARY,BBSR,KHURDA SAIKAMALINI SETHI VS	ADV. VS	// // ()	
76	D-CONTC/21479/2025	PUNYA SALILA SRIVASTAVA,IAS SABITRI MATIA VS	ADV. VS	// // ()	
77	D-CRLA/15246/2025	PUNYA SALILA SRIVASTAVA,IAS BANTI SAHOO VS	SUJATA JENA VS	// // ()	CHANDRASEKHARPUR /202 /2019
78	D-CRLLP/15305/2025	STATE OF ODISHA UNION OF INDIA (N.C.B) VS	KARUNAKAR NAYAK VS	// // ()	NCB BHUBANESWAR /1 /2013
79	D-CRLMA/15266/2025	KUNJA BIHARI NAYAK SANJAY MOHAN BADE VS	ADV. VS	// // ()	CHITRAKONDA /39 /2023 AOD20220004505C202500047
		STATE OF ODISHA		//	

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80	D-CRLMA/15269/2025	ABHIJIT MARUTI SHIRSATH VS STATE OF ODISHA	ADV. VS	CHITRAKONDA /39 /2023 () //	AOD20220004505C202500048
81	D-CRLMA/15270/2025	SACHIN CHAVAN @ SACHIN SHESHERAV CHAVAN VS STATE OF ODISHA	ADV. VS	CHITRAKONDA /178 /2023 () //	AOD20220004505C202500049
82	D-CRLMA/15302/2025	SITAKANTA KUANRA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	/ /0 () //	
83	D-CRLMC/15241/2025	PRAKASH NAYAK VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MARKAT NAGAR /189 /2024 () //	
84	D-CRLMC/15259/2025	MANISHA AGRAWAL VS STATE OF ODISHA	DIPANKAR ACHARYA VS	BALIAPANDA /22 /2021 () //	
85	D-CRLMC/15275/2025	RAJU KHILLO VS STATE OF ODISHA	SARBESWAR SAHOO VS	POTTANGI /37 /2021 () //	AOD20220004505C202500053
86	D-CRLMC/15284/2025	BALIA @ BALARAM SANDHA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /112 /2015 () //	AOR20220001648C202500055
87	D-CRLMC/15295/2025	BANAMALI RANA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	CHOUWAR /106 /2022 () //	
88	D-CRLMC/15308/2025	SANDEEP KUMAR MOHANTY VS STATE OF ODISHA	EKTA AGARWAL VS	BALASORE TOWN /141 /2021 () //	
89	D-CRLMC/15327/2025	SAMIRAKANTA TARASIA @ SAMIR KANTA TARASIA VS STATE OF ODISHA	AIBA PRASAD MISHRA VS	BARAMBA /145 /2018 () //	
90	D-CRLMC/15333/2025	JAGAJIBAN @ JAGATJIBAN NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /63 /2009 () //	
91	D-CRLMC/15336/2025	BIRENDRA KUMAR CHHURA	SURYAKANTA DWIBEDI	KANTABANJI /57 /2007	

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92	D-CRLMC/15339/2025	STATE OF ODISHA SIPUN SWAIN	SURYAKANTA DWIBEDI	// BHANJANAGAR /214 /2025	
		VS	VS	()	
93	D-CRLMC/15355/2025	STATE OF ODISHA MANORANJAN SAHOO	ATMAJIT MANMITH DAS	// / /0	
		VS	VS	()	
94	D-CRLMP/15264/2025	STATE OF ODISHA MANOJ KARMAKAR	GAJENDRANATH ROUT	// / /	AOR20220004106C202500089
		VS	VS	()	
95	D-CRLMP/15280/2025	STATE OF ODISHA SK HANJALA TAMIM	DINESH KUMAR PATRA	// NIMAPADA /142 /2025	AOD20240000714C202500015
		VS	VS	()	
96	D-CRLMP/15292/2025	STATE OF ODISHA SANTOSH KUMAR PATTANAİK	PRAVAT KUMAR NAYAK	// / /0	
		VS	VS	()	
97	D-CRLMP/15325/2025	STATE OF ODISHA NOORI NOORSHIDA @ NURI NURISHIDA	AKHAND	// / /0	
		VS	VS	()	
98	D-CRLMP/15329/2025	STATE OF ODISHA SUMITRA BHUYAN	DURGA PRASAD DHAL	// / /0	
		VS	VS	()	
99	D-CRLREV/15304/2025	STATE OF ODISHA CHANDU HANSDAH	HEMANTA KUMAR MOHANTA	// BISOI /64 /2025	
		VS	VS	()	
100	D-CRLREV/15320/2025	STATE OF ODISHA SANJAY KHNHAR	SURYAKANTA DWIBEDI	// GOCHHAPADA /119 /2023	
		VS	VS	()	
101	D-ITA/21501/2025	STATE OF ODISHA SHREE BALAJI ENGICONS LTD., JHARSUGUDA	SASWAT KUMAR ACHARYA	// / /	
		VS	VS	()	
		DEPUTY COMMISSIONER OF INCOME TAX, SAMBALPUR		//	
102	D-ITA/21502/2025	SHREE BALAJI ENGICONS LTD., JHARSUGUDA	SASWAT KUMAR ACHARYA	// / /	
		VS	VS	()	

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103	D-ITA/21503/2025	DEPUTY COMMISSIONER OF INCOME TAX, SAMBALPUR SHREE BALAJI ENGICONS LTD., JHARSUGUDA VS	SASWAT KUMAR ACHARYA VS	// // 0	
104	D-ITA/21505/2025	DEPUTY COMMISSIONER OF INCOME TAX, SAMBALPUR SHREE BALAJI ENGICONS LTD., JHARSUGUDA VS	SASWAT KUMAR ACHARYA VS	// // 0	
105	D-MACA/21400/2025	DEPUTY COMMISSIONER OF INCOME TAX, SAMBALPUR PRATAP KUMAR DHALL VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0	
106	D-MACA/21406/2025	SARAT CHANDRA SAHOO Damodar Sahoo VS Pabitra Digal	Suryakanta Palai VS	// // 0 //	AOR20220004106C202500088
107	D-MACA/21427/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,GANJAMPRAKASH KUMAR MOHANTY VS	VS	// 0	
108	D-MACA/21445/2025	TAPAN PANIGRAHY M/S. ORIENTAL INSURANCE CO. LTD.,BBSR VS	PRAKASH KUMAR MOHANTY VS	// // 0	
109	D-MACA/21466/2025	SUNITA HARIJAN MANAGER(LEGAL), M/S. UNITED INDIA INSURANCE CO. LTD.,BBSR VS	PRAKASH KUMAR MOHANTY VS	// // 0	
110	D-MACA/21473/2025	KIRAN SAHU @ KIRAN KUMAR SAHU D.M., M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS	PRAKASH KUMAR MOHANTY VS	// // 0	
111	D-MACA/21478/2025	SITAL NAYAK D.M., M/S. NATIONAL INSURANCE CO.LTD.,SUNDARBHARATI VS	PRAKASH KUMAR MOHANTY VS	// // 0	
112	D-MACA/21481/2025	RAM CHANDRA SAH LEGAL MANAGER, FUTURE GENERAL INDIA INSURANCE CO. LTD.,BBSR VS	ADAM ALI KHAN VS	// // 0	
113	D-MACA/21484/2025	TAPOI SAHU SHRIRAM GENERAL INSURANCE CO. LTD. VS SUBHADRA MINZ	ADAM ALI KHAN VS	// // 0 //	

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114	D-MSA/21460/2025	PRAFULA KUMAR SAHU VS THE SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SUDEEP KUMAR SARANGI VS	// ()	
115	D-RPFAM/21416/2025	INDRABATI KANHAR VS RAMESH CHANDRA KANHAR	SANJIB KUMAR BHANJADEO VS	// ()	
116	D-RPFAM/21419/2025	VYASDEV MALLICK ALIAS BYASADEB MALLIK VS RASHMITA MALLIK	SOVENSWAR NAYAK VS	// ()	AOD20250000656C202500001
117	D-RSA/21411/2025	SHANTILATA PRADHAN VS BAMAN CHARAN NAYAK	SIDHARTH SANKAR MOHAPATRA VS	// ()	
118	D-RSA/21487/2025	NABAGHANA ROUT VS JOGENDRA KHUNTIA	JAGAJIBAN PRADHAN VS	// ()	
119	D-RSA/21489/2025	DIBYA PADHAN VS BAILOCHAN PADHAN	MAHESWAR MOHANTY VS	// ()	
120	D-WA/21403/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS SARAT KUMAR SAHOO	MOHANA KISHOR VS	// ()	LOD20240000200C202500257
121	D-WA/21413/2025 WA/901/2025	HINDALCO INDUSTRIES LTD., SAMBALPUR VS M/S. HIRAKUD INDUSTRIAL WORKS LIMITED , SAMBALPUR	KOUSIK ANANDA GURU VS	// ()	
122	D-WA/21499/2025	SITARANI SENAPATI VS RADHARANI BEHERA	JAGAJIBAN PRADHAN VS	// ()	
123	D-WA/21504/2025	JHUNA MAJHI VS BABAJI DAS	MANAS RANJAN SATPATHY VS	// ()	
124	D-WA/21511/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS PURANDARA PUROHIT	MANAS RANJAN SATPATHY VS	// ()	LOD20240000194C202500260
125	D-WA/21512/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT	MOHANA KISHOR	//	LOD20240000200C202500258

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
126	D-WP(C)/21392/2025	VS SRIKANTA JENA OR SRIKANTA KUMAR JENA TAPAN KUMAR PRADHAN	VS	() // //	LOD20240000124C202500004
127	D-WP(C)/21393/2025	VS UNION OF INDIA PRASANTA KUMAR PANDA	VS JAGANNATH BHUYAN	() // //	
128	D-WP(C)/21394/2025	VS STATE OF ODISHA DULANA MALLIK	VS BIJAYA KUMAR NAYAK (3)	() // //	AOR20230000709C202500016
129	D-WP(C)/21395/2025	VS STATE OF ODISHA RASANA KHATUN	VS BIJAYA KUMAR BEHERA 1	() // //	
130	D-WP(C)/21396/2025	VS STATE OF ODISHA SABITA MALLA	VS BISWAJIT PASAYAT	() // //	
131	D-WP(C)/21397/2025	VS STATE OF ODISHA PRABHATI KANHAR	VS BIJAYA KUMAR NAYAK (3)	() // //	AOR20230000709C202500017
132	D-WP(C)/21398/2025	VS LAXMIDHAR DASH	VS THE SECRETARY TO GOVERNMENT OF INDIA, MINISTRY OF URBAN HOUSING AND DEVELOPMENT DEPT., NEW DELHI 1	() // //	
133	D-WP(C)/21401/2025	MAMATA ROUT	SANGRAM JENA	() // //	
134	D-WP(C)/21402/2025	VS STATE OF ODISHA KAILASH CHANDRA JENA	VS SANGRAM JENA	() // //	
135	D-WP(C)/21404/2025	VS STATE OF ODISHA JAGABANDHU PRUSTY	VS BISHNU PRASAD RATH	() // //	
136	D-WP(C)/21405/2025	VS STATE OF ODISHA PRAMOD RANJAN DASH	VS PRANAB RANJAN CHHATOI	() // //	

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137	D-WP(C)/21408/2025	STATE OF ODISHA MURALIDHAR SUTAR VS	PRANAB RANJAN CHHATOI VS	// // 0	
138	D-WP(C)/21409/2025	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	PRANAB RANJAN CHHATOI VS	// // 0	
139	D-WP(C)/21412/2025	STATE OF ODISHA M/S DASH SUPPLIES VS	SAILAZA NANDAN DAS VS	// // 0	
140	D-WP(C)/21414/2025	STATE OF ODISHA M/S DASH SUPPLIES VS	SAILAZA NANDAN DAS VS	// // 0	
141	D-WP(C)/21417/2025	STATE OF ODISHA NARAYAN CHANDRA MALLA VS	PABITRA KUMAR BEHERA VS	// // 0	
142	D-WP(C)/21418/2025	STATE OF ODISHA RABINARAYAN SETHY VS	PABITRA KUMAR BEHERA VS	// // 0	
143	D-WP(C)/21421/2025	STATE OF ODISHA ABHISHEK MOHANTY VS	NIRANJAN LENKA VS	// // 0	
144	D-WP(C)/21422/2025	UNION OF INDIA SAROJ KUMAR BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
145	D-WP(C)/21424/2025	STATE OF ODISHA PRAKASH KUMAR BHUYAN VS	SOUMYAKANTA MOHAPATRA VS	// // 0	
146	D-WP(C)/21425/2025	STATE OF ODISHA DR.PRITIPRAGYAN RAY VS	DR. KANHAYALAL SHARMA VS	// // 0	
147	D-WP(C)/21426/2025	STATE OF ODISHA HAZI MOHAMMAD SAKIL VS COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, BBSR	PRANAYA KISHORE HARICHANDAN VS	// // 0 //	

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148	D-WP(C)/21428/2025	DR.PRANATI PATNAIK VS STATE OF ODISHA	DR. KANHAYALAL SHARMA VS STATE OF ODISHA	// 0 //	
149	D-WP(C)/21429/2025	SHANKUNTALA MALIK VS STATE OF ODISHA	SANJIB MOHANTY VS STATE OF ODISHA	// 0 //	
150	D-WP(C)/21430/2025	MOHAN DIGAL VS STATE OF ODISHA	PAJATI KESHARI KHUNTIA VS STATE OF ODISHA	// 0 //	
151	D-WP(C)/21431/2025	LB SRINIVAS ACHARY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	AOD20250000180C202500068
152	D-WP(C)/21433/2025	HAYAGRIB GURU VS STATE OF ODISHA	SOUBHAGYA SWAIN VS STATE OF ODISHA	// 0 //	
153	D-WP(C)/21435/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS STATE OF ODISHA	// 0 //	
154	D-WP(C)/21436/2025	UPENDRA MIRDHA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	AOD20240000333C202500039
155	D-WP(C)/21438/2025	PRASIDHA DIGAL VS STATE OF ODISHA	PAJATI KESHARI KHUNTIA VS STATE OF ODISHA	// 0 //	
156	D-WP(C)/21439/2025	SURENDRANATH NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS STATE OF ODISHA	// 0 //	
157	D-WP(C)/21440/2025	M/S KSHIPRA CONSUMER MARKETING PVT. LTD., VS UNION OF INDIA	PRINCE KISHORE HARICHANDAN VS UNION OF INDIA	// 0 //	
158	D-WP(C)/21442/2025	SURESH KUMAR BEHERA VS COMMISSIONER OF ENDOWMENTS, ODISHA,	PRINOY MOHANTY VS BBSR	// 0 //	
159	D-WP(C)/21443/2025	DEEPIKA MADHUSMITA	SHAKTI DATTA TRIPATHY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA		//	
160	D-WP(C)/21446/2025	M/S NITAANSH VINIMAY PVT. LTD., ROURKELA	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		UNION OF INDIA		//	
161	D-WP(C)/21447/2025	PRASNNAJIT BISWAL	MD. GOLAM MADANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/21449/2025	GOKUL CHANDRA NAYAK	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/21451/2025	PURNA CHANDRA NAYAK	AKHAND	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, BBSR		//	
164	D-WP(C)/21453/2025	MANINI PANDA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA		//	
165	D-WP(C)/21455/2025	NIBEDITA RAY	AKHAND	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, BBSR		//	
166	D-WP(C)/21457/2025	PRIYADARSHI HIMADRI BISWAL	MADAN MOHAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/21458/2025	RAMESWAR DASH	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/21459/2025	SANTOSH PANIGRAHI	SANTOSH KUMAR DASH	//	
		VS	VS	0	
		COLLECTOR RAYAGADA		//	
169	D-WP(C)/21461/2025	JAYANTA KUMAR MISHRA	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/21462/2025	MN/S NITAANSH VINIMAY PVT. LTD., ROURKELA	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/21463/2025	UNION OF INDIA PADAMA BEHERA VS COLLECTOR RAYAGADA	SANTOSH KUMAR DASH VS	// // 0 //	
172	D-WP(C)/21464/2025	SUKANTA DAS VS STATE OF ODISHA	DEBA NARAYAN PATTNAIK VS	// 0 //	
173	D-WP(C)/21465/2025	ARUN KUMAR SETH VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //	
174	D-WP(C)/21467/2025	BULI BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
175	D-WP(C)/21468/2025	MANORANJAN SRICHANDAN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
176	D-WP(C)/21472/2025	SAENKE SHARMA VS SUPERINTENDENT OF POLICE, BOLANGIR	BIPLAB KUMAR DASH VS	// 0 //	
177	D-WP(C)/21475/2025	BIDYADHAR SAHOO VS STATE OF ODISHA	SUVENDU KUMAR RAY VS	// 0 //	
178	D-WP(C)/21477/2025	GUNANIDHI NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
179	D-WP(C)/21480/2025	NARESH CHANDRA BHANJA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //	
180	D-WP(C)/21482/2025 WP(C)/14814/2025	BIJAY CHANDRA NIKHAND VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	
181	D-WP(C)/21488/2025	M/S SHREE GANESH HARDWARE AND SANITARY, BALSORE VS THE AUTHORISED OFFICER, STATE BANBK OF INDIA, RASMEC, BALASORE	BAKSHOR KUMAR SAHOO VS	// 0 //	

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182	D-WP(C)/21490/2025	FIROJ BARIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS KRISHNA CHANDRA SAHU	// () //	AOD20250000180C202500069
183	D-WP(C)/21491/2025	AJIT KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS BIKRAM KESHARI SAHU	// () //	AOD20250000180C202500070
184	D-WP(C)/21492/2025	PRAFULLA LUHA VS ASHA MAHANANDIA	BIKRAM KESHARI SAHU VS BISWAJIT RANJAN TRIPATHY	// () //	AOR20230001017C202500005
185	D-WP(C)/21493/2025	AJIT KUMAR MAHAKUD VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS SANJIB MOHANTY	// () //	AOD20240000069C202500011
186	D-WP(C)/21494/2025	KRUSHNA CHANDRA KARALI VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS SURYA PRATAP DEO	// () //	AOR20220001611C202500039
187	D-WP(C)/21495/2025	VACRON TECHNOLOGY PRIVATE LTD., BBSR VS SUPDT. ENGINEER, BALASORE	SURYA PRATAP DEO VS SANJIB MOHANTY	// () //	AOR20220001611C202500045
188	D-WP(C)/21496/2025	SUDARSAN NAYAK VS REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, ODISHA	SANJIB MOHANTY VS SANJIB MOHANTY	// () //	AOR20220001611C202500047
189	D-WP(C)/21497/2025	RABINDRA KUMAR PRADHAN VS REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS SANJIB MOHANTY	// () //	AOR20220001611C202500046
190	D-WP(C)/21498/2025	TRILOCHAN MOHANTY VS REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS SANJIB MOHANTY	// () //	AOR20220001611C202500040
191	D-WP(C)/21500/2025	SUBASH CHANDRA MOHANTY VS THE REGISTRAR, ODISHA UNIVERSITY	SANJIB MOHANTY VS SANJIB MOHANTY	// () //	AOR20220001611C202500043
192	D-WP(C)/21506/2025	DASARATHI PRADHAN VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS SANJIB MOHANTY	// () //	AOR20220001611C202500041
193	D-WP(C)/21507/2025	SUDAM CHANDRA PRADHAN	SANJIB MOHANTY	//	AOR20220001611C202500041

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		VS	VS	()	
194	D-WP(C)/21508/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY T ANAND RAO PATRO	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500096
		VS	VS	()	
195	D-WP(C)/21509/2025	STATE OF ODISHA SNEHALATA NAYAK	CHINMAYI TRIPATHY	//	AOD20240000242C202500097
		VS	VS	()	
196	D-WP(C)/21510/2025	STATE OF ODISHA BABULI SWAIN	SANJIB MOHANTY	//	AOR20220001611C202500042
		VS	VS	()	
197	D-WP(C)/21513/2025	THE REGISTRAR, ODISHA UNIVERSITY AKSHAY GHADAI	SANJIB MOHANTY	//	AOR20220001611C202500044
		VS	VS	()	
198	D-WP(C)/21514/2025	THE REGISTRAR, ODISHA UNIVERSITY RADHESHYAMA BEHERA	Dilip Kumar Sahu	//	AOR20220001727C202500070
		VS	VS	()	
199	D-ABLAPL/15239/2025	STATE OF ODISHA KAILASH LENKA	BIPIN KUMAR NAYAK	KAKATAPUR /96 /2025	
		VS	VS	()	
200	D-ABLAPL/15240/2025	STATE OF ODISHA PRAKASH NAYAK	RASHMI RANJAN MISHRA	MARKAT NAGAR /189 /2024	
		VS	VS	()	
201	D-ABLAPL/15249/2025	STATE OF ODISHA BAPUN @ RAJESH SUTAR	AMULYA RATNA PANDA	BRAMHA BARADA /147 /2025	
		VS	VS	()	
202	D-ABLAPL/15251/2025	STATE OF ODISHA ADHIRA KANDI	BICHITRA NARAYANA SATAPATHY	ERASAMA /163 /2025	
		VS	VS	()	
203	D-ABLAPL/15253/2025	STATE OF ODISHA KAMAL BHOI @ BABU BHOI	PRIYA RANJAN SINGH	BIRIDI PS /87 /2025	
		VS	VS	()	
204	D-ABLAPL/15257/2025	STATE OF ODISHA BHARATA NAIK	BHABANI SANKAR DAS	BARAMBA /41 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/15261/2025	STATE OF ODISHA KASHIRODRA MEHER VS	SUJAY SHANKER SINGHDEO VS	// // ()	AOD20230000313C202500031
206	D-ABLAPL/15265/2025	STATE OF ODISHA DHOBA GOUDA VS	LAMBODOR ACHARI VS	// BHANJANAGAR /267 /2017 ()	
207	D-ABLAPL/15267/2025	STATE OF ODISHA DEBABRATA BARAI VS	GOPINATH MISHRA VS	// MALKANGIRI /537 /2024 ()	
208	D-ABLAPL/15274/2025	STATE OF ODISHA BABU @ PRAMOD KUMAR BISWAL VS	LAMBODOR ACHARI VS	// GANGAPUR (ASKA) /87 /2015 ()	
209	D-ABLAPL/15277/2025	STATE OF ODISHA SAILABALA SAHOO VS	DEEPAK KU SAHOO VS	// DHENKANAL TOWN /319 /2025 ()	
210	D-ABLAPL/15281/2025	STATE OF ODISHA SASHIKANTA SAHOO VS	DEEPAK KU SAHOO VS	// DHENKANAL TOWN /319 /2025 ()	
211	D-ABLAPL/15282/2025	STATE OF ODISHA FAIZUL RAHEMAN @ MIRZA VS	SURESH KUMAR JENA VS	// BINJHARPUR /226 /2025 ()	
212	D-ABLAPL/15283/2025	STATE OF ODISHA PARESH CHANDRA PATRA VS	ASIT KUMAR OTTA VS	// BADSAAHI /150 /2025 ()	AOR20230000623C202500017
213	D-ABLAPL/15286/2025	STATE OF ODISHA TRINATH NAIK VS	UMAKANTA BARIK VS	// LANJIGARH /27 /2015 ()	
214	D-ABLAPL/15287/2025	STATE OF ODISHA SRIRANJAN PATNAIK VS	SUSANTA KUMAR SAHU VS	// SAMBALPUR TOWN /138 /2025 ()	
215	D-ABLAPL/15290/2025	STATE OF ODISHA SAROBAR HUSEN @ SARBAR HUSSAIN @ SARBAR HUSSEIN VS STATE OF ODISHA	HUSSEIN NANDRA KUMAR MOHAPATRA VS	// HEMGIR /196 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/15291/2025	MD.NASRUL HAQUE VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CDA-II /1 /2025 () //	
217	D-ABLAPL/15294/2025	ANITA MUDULI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /21 /2025 () //	
218	D-ABLAPL/15306/2025	JITENDRA MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BHUBAN /162 /2024 () //	
219	D-ABLAPL/15311/2025	SOBHAN MOHANTY VS STATE OF ODISHA	DEVAPUTRA DIVYA JEEVAN MISHRA VS	MAHILA P.S.(BBSR) /102 /2025 () //	
220	D-ABLAPL/15315/2025	RAMESH CHANDRA PATRA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KHAMAR /145 /2025 () //	
221	D-ABLAPL/15317/2025	ABHAYA CHARAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TANGI /115 /2025 () //	
222	D-ABLAPL/15318/2025	BALIA @ GOURANGA NAYAK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /379 /2025 () //	
223	D-ABLAPL/15321/2025	SAJAN KUMAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 () //	
224	D-ABLAPL/15322/2025	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TANGI /115 /2025 () //	
225	D-ABLAPL/15323/2025	MD. AYAN SAQLAIN @ AYAN SAKLIN VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	DHARMASALA /194 /2025 () //	
226	D-ABLAPL/15324/2025	AMULYA KUMAR DAS VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //	
227	D-ABLAPL/15330/2025	AYUSHUAMAN SUBUDHI	JITENDRA SAMANTARAY	K.NUAGAON /41 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/15331/2025	SAROJ PRADHAN @ SARJU	BICHITRA NARAYANA SATAPATHY	PARADEEP LOCK /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/15332/2025	BIJAY KUMAR JENA	PRADEEP KUMAR DAS	BALASORE VIGILANCE /30 /2021	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
230	D-ABLAPL/15334/2025	SUSIL BEHERA @ NANDU BEHERA	PRAKASH KUMAR MISHRA	JUDUM /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/15335/2025	BIJAY KUMAR JENA	PRADEEP KUMAR DAS	BALASORE VIGILANCE /31 /2021	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
232	D-ABLAPL/15338/2025	MINARBHA @ MINARAMA SWAIN	KODANDA KUMAR BHUYAN	NIALI /175 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/15341/2025	SURAKHYA MISHRA	ATMAJIT MANMITH DAS	RASGOBINDPUR /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/15343/2025	BIJAYA KHILLA @ KHILLO	DIPTI RANJAN BHOKTA	PADWA /44 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/15345/2025	JAGDISH CHANDRA JENA	ATMAJIT MANMITH DAS	RASGOBINDPUR /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/15346/2025	SK.SANIA @ SK. SANWAR	AMULYA RATNA PANDA	BINJHARPUR /225 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/15347/2025	JHARANA DEEP	JYOTIRMAYA SAHOO	JHARIGAM /137 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/15348/2025	SAGARIKA DASMOHAPATRA	ATMAJIT MANMITH DAS	RASGOBINDPUR /171 /2025	
		VS	VS	()	

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239	D-ABLAPL/15351/2025	STATE OF ODISHA BIJAY KUMAR JENA VS	PRADEEP KUMAR DAS VS	// BALASORE VIGILANCE /29 /2021 ()	
240	D-ABLAPL/15354/2025	STATE OF ODISHA(VIG.) PRABHANJAN MOHAPATRA VS	LAMBIT SENAPATI VS	// JAJPUR TOWN /222 /2024 ()	
241	D-ABLAPL/15356/2025	STATE OF ODISHA KUMAR DEBASISH PUTI VS	ARUN KUMAR BEHERA VS	// BERHAMPUR /60 /2025 ()	AOR20220003422C202500061
242	D-ABLAPL/15357/2025	STATE OF ODISHA PREETAM KUMAR NAYAK @ PRITAM NAYAK VS	ARUN KUMAR BEHERA VS	// BALASORE SADAR /182 /2025 ()	AOR20220003422C202500060
243	D-ABLAPL/15358/2025	STATE OF ODISHA SAJIT KUMAR KARKARIA @ SUJIT KARKARIA VS	PANCHANAN PANIGRAHI VS	// // ()	AOD20240000001C202500124
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :21/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/21501/2025 ITA/ /	SHREE BALAJI ENGICONS LTD., JHARSUGUDA MP	SUDHAWAT KUMAR ACHARYA	15/2025
2	D-ITA/21502/2025 ITA/ /	SHREE BALAJI ENGICONS LTD., JHARSUGUDA MP	SUDHAWAT KUMAR ACHARYA	16/2025
3	D-ITA/21503/2025 ITA/ /	SHREE BALAJI ENGICONS LTD., JHARSUGUDA MP	SUDHAWAT KUMAR ACHARYA	17/2025
4	D-ITA/21505/2025 ITA/ /	SHREE BALAJI ENGICONS LTD., JHARSUGUDA MP	SUDHAWAT KUMAR ACHARYA	18/2025
5	D-CRLMA/15302/2025 CRLMA/ /	SITAKANTA KUANRA MP	RAMESH CHANDRA SWAIN	18/2025
6	D-CRLLP/15305/2025 CRLLP/ /	UNION OF INDIA (N.C.B) MP	KARUNAKAR NAYAK	35/2025
7	D-MSA/21460/2025 MSA/ /	PRAFULA KUMAR SAHU MP	SUDEEP KUMAR SARANGI	57/2025
8	D-CONTC/20006/2025 CONTC/ /	NIRAKAR SABAT MP	ADV.	208/2025
9	D-CONTC/40223/2024 CONTC/7017/2024	DR.BIMAL PRASAD MOHANTY MP		209/2025
10	D-RPFAM/21416/2025 RPFAM/ /	INDRABATI KANHAR MP	SANJIB KUMAR BHANJADEO	240/2025
11	D-FAO/17660/2025 FAO/ /	MANAGER LEGAL(CLAIM), M.S. ORIENTAL MP	SONSURANCO. LTD.,KHURDA	486/2025
12	D-BLAPL/11331/2025 BLAPL/4179/2025	NIRAPADA KARMAKAR MP	PRASANTA KUMAR SAHOO	620/2025
13	D-RSA/21411/2025 RSA/ /	SHANTILATA PRADHAN MP	SIDHARTH SANKAR MOHAPATRA	769/2025
14	D-RSA/21489/2025 RSA/ /	DIBYA PADHAN MP	MAHESWAR MOHANTY	770/2025
15	D-CMP/21399/2025 CMP/ /	SUPRIYA KANSAL MP	RUDRA NARAYAN PARIJA	814/2025
16	D-CMP/408/2019 CMP/408/2019	ARUN KUMAR BRAHMA MP	M/S.GAUTAM MISRA	815/2025
17	D-CMP/38922/2024 CMP/1020/2024	SUMITRA PATI MP		816/2025
18	D-CMP/49408/2024 CMP/1401/2024	KANHU CHARAN SARDAR MP	PRONOY MOHANTY	817/2025
19	D-CMP/21437/2025 CMP/ /	BINAYAK NATH MP	UMA CHARAN MISHRA	818/2025
20	D-CMP/8971/2025 CMP/354/2025	RABI SHANKAR MODA@RABI SNAKAR MP	PRADYUSHA NAIDU	819/2025
21	D-CMP/9682/2025 CMP/378/2025	SHYAMANANDA JENA MP	PRADEEP KUMAR MOHAPATRA	820/2025
22	D-CMP/9694/2025 CMP/379/2025	SHYAMANANDA JENA MP	PRADEEP KUMAR MOHAPATRA	821/2025
23	D-CMP/21454/2025 CMP/ /	MOUSIM AKHTAR MP	SIDHARTHA MISHRA	822/2025
24	D-CMP/21486/2025 CMP/ /	SUSANT KUMAR SAHU MP	DWARIKA PRASAD MOHANTY	823/2025
25	D-ABLAPL/11935/2025 ABLAPL/4738/2025	THANA SUNDAR SETH @ AGU SETH MP	SWARAJ PATEL	1044/2025
26	D-CRLMC/15241/2025	PRAKASH NAYAK	RASHMI RANJAN MISHRA	

	CRLMC/ /	MP		1374/2025
27	D-CRLMC/15259/2025	MANISHA AGRAWAL	DIPANKAR ACHARYA	
	CRLMC/ /	MP		1375/2025
28	D-CRLMC/15295/2025	BANAMALI RANA	GIRISH CHANDRA SAHU	
	CRLMC/ /	MP		1376/2025
29	D-CRLMC/15339/2025	SIPUN SWAIN	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		1377/2025
30	D-CRLMC/15355/2025	MANORANJAN SAHOO	ATMAJIT MANMITH DAS	
	CRLMC/ /	MP		1378/2025
31	D-MACA/16172/2025	THE NEW INDIA ASSURANCE CO. LTD., K	PRASH KUMAR MOHANTY	
	MACA/567/2025	MP		1395/2025
32	D-MACA/20602/2025	JAGDEEP MOHANTY	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1396/2025
33	D-MACA/20602/2025	JAGDEEP MOHANTY	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1397/2025
34	D-MACA/18998/2025	BABU RAO KADRAKA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1398/2025
35	D-MACA/21400/2025	PRATAP KUMAR DHALL	AKSHYANGSHU SEKHAR NANDY	
	MACA/ /	MP		1399/2025
36	D-MACA/18691/2025	C.H. SWAPNA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1400/2025
37	D-MACA/21427/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1401/2025
38	D-MACA/21427/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1402/2025
39	D-MACA/21427/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1403/2025
40	D-MACA/21445/2025	M/S. ORIENTAL INSURANCE CO. LTD.,BBS	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1404/2025
41	D-MACA/21445/2025	M/S. ORIENTAL INSURANCE CO. LTD.,BBS	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1405/2025
42	D-MACA/21445/2025	M/S. ORIENTAL INSURANCE CO. LTD.,BBS	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1406/2025
43	D-MACA/8042/2024	PRAHALLAD POI		
	MACA/114/2024	MP		1407/2025
44	D-MACA/21466/2025	MANAGER(LEGAL), M/S. UNITED INDIA IN	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1408/2025
45	D-MACA/21466/2025	MANAGER(LEGAL), M/S. UNITED INDIA IN	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1409/2025
46	D-MACA/21466/2025	MANAGER(LEGAL), M/S. UNITED INDIA IN	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1410/2025
47	D-MACA/21473/2025	D.M., M/S. NATIONAL INSURANCE CO. LTD.	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1411/2025
48	D-MACA/21478/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD.	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1412/2025
49	D-MACA/21478/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD.	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1413/2025
50	D-MACA/21481/2025	LEGAL MANAGER, FUTURE GENERAL INDIA	PRASH KUMAR MOHANTY	
	MACA/ /	MP		1414/2025
51	D-CRLA/15246/2025	BANTI SAHOO	SUJATA JENA	
	CRLA/ /	MP		1462/2025
52	D-CRLA/15246/2025	BANTI SAHOO	SUJATA JENA	
	CRLA/ /	MP		1463/2025
53	D-CRLA/15098/2025	SURATHA @ ALOK PRADHAN	BISWAJIT RANJAN TRIPATHY	
	CRLA/ /	MP		1464/2025
54	D-CRLA/1059/2023	RAMA KRUSHNA@RAM KRISHNA SAHOO	BIDESH RANJAN BEHERA	
	CRLA/1059/2023	MP		1465/2025
55	D-CRLA/14305/2025	SRIKANTA SAHOO	PRANAYANEE DASMOHAPATRA	
	CRLA/ /	MP		1466/2025
56	D-WA/15390/2025	TANWIR DAR ALI	SIDDHANT SARANGI	
	WA/ /	MP		2577/2025
57	D-WA/21413/2025	HINDALCO INDUSTRIES LTD., SAMBALPUR	ROUSIK ANANDA GURU	
	WA/901/2025	MP		2578/2025

58	D-WA/44381/2024 WA/2892/2024	UNION OF INDIA MP	CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL	2579/2025
59	D-WA/21504/2025 WA/ /	JHUNA MAJHI MP	MANAS RANJAN SATPATHY	2580/2025
60	D-WA/21504/2025 WA/ /	JHUNA MAJHI MP	MANAS RANJAN SATPATHY	2581/2025
61	D-WP(C)/21393/2025 WP(C)/ /	PRASANTA KUMAR PANDA MP	JAGANNATH BHUYAN	8764/2025
62	D-WP(C)/18920/2025 WP(C)/12897/2025	MADHUSMITA SWAIN MP	KRISHNA CHANDRA SAHU	8765/2025
63	D-WP(C)/21398/2025 WP(C)/ /	THE SECRETARY TO GOVERNMENT OF INDIA, MINISTRY OF URBAN AFFAIRS MP	RAJESH KISHORE PATRA HOUSING DEVELOPMENT DEPT., NEW DELHI	8766/2025
64	D-WP(C)/18849/2025 WP(C)/ /	LAXMIDHAR @ LAXMAN SAHOO MP	TRILOCHAN PANIGRAHI	8767/2025
65	D-WP(C)/11286/2023 WP(C)/11286/2023	DIPTIKANTA OJHA MP	DURGESH NARAYAN RATH	8768/2025
66	D-WP(C)/19618/2025 WP(C)/14051/2025	GOKULANANDA MAHAKUD MP	MANORANJAN MOHAPATRA	8769/2025
67	D-WP(C)/15028/2025 WP(C)/11039/2025	ALOK MAHARANA MP	SATYA RANJAN PATI	8770/2025
68	D-WP(C)/1385/2023 WP(C)/1385/2023	SUDHIR KUMAR PATRO MP		8771/2025
69	D-WP(C)/21421/2025 WP(C)/ /	ABHISHEK MOHANTY MP	NIRANJAN LENKA	8772/2025
70	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	RUPESH KUMAR KANUNGO	8773/2025
71	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	RUPESH KUMAR KANUNGO	8774/2025
72	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	RUPESH KUMAR KANUNGO	8775/2025
73	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	RUPESH KUMAR KANUNGO	8776/2025
74	D-WP(C)/21422/2025 WP(C)/ /	SAROJ KUMAR BEHERA MP	JAJATI KESHARI KHUNTIA	8777/2025
75	D-WP(C)/21426/2025 WP(C)/ /	HAZI MOHAMMAD SAKIL MP	PRANAYA KISHORE HARICHANDAN	8778/2025
76	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	RUPESH KUMAR KANUNGO	8779/2025
77	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	RUPESH KUMAR KANUNGO	8780/2025
78	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	RUPESH KUMAR KANUNGO	8781/2025
79	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	RUPESH KUMAR KANUNGO	8782/2025
80	D-WP(C)/21429/2025 WP(C)/ /	SHANKUNTALA MALIK MP	SANJIB MOHANTY	8783/2025
81	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	SARATHI JYOTI MOHANTY	8784/2025
82	D-WP(C)/21430/2025 WP(C)/ /	MOHAN DIGAL MP	JAJATI KESHARI KHUNTIA	8785/2025
83	D-WP(C)/9546/2025 WP(C)/7226/2025	DURGA MADHAB BIDIKA MP	SOUMYA JYOTI BISWAL	8786/2025
84	D-WP(C)/21438/2025 WP(C)/ /	PRASIDHA DIGAL MP	JAJATI KESHARI KHUNTIA	8787/2025
85	D-WP(C)/21443/2025 WP(C)/ /	DEEPIKA MADHUSMITA MP	SHAKTI DATTA TRIPATHY	8788/2025
86	D-WP(C)/1413/2023 WP(C)/1413/2023	SK.NAZIRUDDIN MP	MAHESWAR MOHANTY	8789/2025
87	D-WP(C)/21453/2025 WP(C)/ /	MANINI PANDA MP	SHAKTI DATTA TRIPATHY	8790/2025
88	D-WP(C)/32222/2023 WP(C)/32222/2023	RAGHUNATH SAHOO MP	NANDA KISHORE PATRA	8791/2025
89	D-WP(C)/21457/2025	PRIYADARSHI HIMADRI BISWAL	MADAN MOHAN DAS	

	WP(C)/ /	MP		8792/2025
90	D-WP(C)/21458/2025	RAMESWAR DASH	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		8793/2025
91	D-WP(C)/21459/2025	SANTOSH PANIGRAHI	SANTOSH KUMAR DASH	
	WP(C)/ /	MP		8794/2025
92	D-WP(C)/21461/2025	JAYANTA KUMAR MISHRA	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		8795/2025
93	D-WP(C)/21463/2025	PADAMA BEHERA	SANTOSH KUMAR DASH	
	WP(C)/ /	MP		8796/2025
94	D-WP(C)/21464/2025	SUKANTA DAS	DEBA NARAYAN PATNAIK	
	WP(C)/ /	MP		8797/2025
95	D-WP(C)/21468/2025	MANORANJAN SRICHANDAN	AMITAV DAS	
	WP(C)/ /	MP		8798/2025
96	D-WP(C)/21465/2025	ARUN KUMAR SETH	PRITAM KUMAR MOHANTY	
	WP(C)/ /	MP		8799/2025
97	D-WP(C)/21465/2025	ARUN KUMAR SETH	PRITAM KUMAR MOHANTY	
	WP(C)/ /	MP		8800/2025
98	D-WP(C)/2898/2025	SAUMYA SRIVIDYA		
	WP(C)/2498/2025	MP		8801/2025
99	D-WP(C)/21482/2025	BIJAY CHANDRA NIKHAND	SWAPNIL ROY	
	WP(C)/14814/2025	MP		8802/2025
100	D-WP(C)/3376/2025	RATNAKAR BEHERA	TUSAR KUMAR MISHRA	
	WP(C)/2824/2025	MP		8803/2025
101	D-WP(C)/21436/2025	UPENDRA MIRDHA	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		8804/2025
102	D-WP(C)/21488/2025	M/S SHREE GANESH HARDWARE AND SAN	KRISHNA KUMAR SAHU	
	WP(C)/ /	MP		8805/2025
103	D-WP(C)/21490/2025	FIROJ BARIK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		8806/2025
104	D-WP(C)/21491/2025	AJIT KUMAR SAHU	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		8807/2025
105	D-WP(C)/14810/2025	NIRANJAN MOHANTY	RITURANJAN CHHOTARAY	
	WP(C)/12775/2025	MP		8808/2025
106	D-WP(C)/14008/2025	SAROJ KUMAR NAYAK	RITURANJAN CHHOTARAY	
	WP(C)/13913/2025	MP		8809/2025
107	D-WP(C)/21492/2025	PRAFULLA LUHA	BIKRAM KESHARI SAHU	
	WP(C)/ /	MP		8810/2025
108	D-WP(C)/21509/2025	SNEHALATA NAYAK	CHINMAYI TRIPATHY	
	WP(C)/ /	MP		8811/2025